

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 24239/2023

ASSOCIATION FOR PROTECTION OF CIVIL RIGHTS

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND & ORS.

Respondent(s)

Date : 14-06-2023 This petition was mentioned today.
(VACATION BENCH)

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
(VACATION BENCH)

For Petitioner(s)

Ms. Shahrukh Alam, Adv.
Mr. Talha Abdul Rahman, Adv.
Mr. Archit Krishna, Adv.
Ms. Priya Vats, Adv.
Mr. M. Shaz Khan, Adv.
Ms. Tamanna Pankaj, Adv.
Mr. Adnan Yousuf, Adv.
Ms. Gayatri Dahiya, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

Taken on Board.

Learned counsel, upon mentioning states that she may be permitted to withdraw the present Writ Petition in order to enable the petitioner to approach the High Court or any other authority, wherever the petitioner desires, to avail any such remedy as may be available under law.

Permission granted.

The Writ Petition is dismissed as withdrawn with liberty as prayed for.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR CUM PS

(RANJANA SHAILEY)
COURT MASTER (NSH)